

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 259 OF 2017 &
IA NO. 1006 OF 2018

Dated: 17th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Gama Infraprop Pvt. Ltd. Appellant(s)
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Versus

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-2

ORDER

At the request of learned counsel for the parties, list the matter for hearing on **14.08.2019 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/kt